# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION No. 4990 TO BE ANSWERED ON 31<sup>ST</sup> MARCH, 2023

### RECOGNITION TO MBBS CPS DOCTORS

## 4990. SHRI RAJMOHAN UNNITHAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there has been long pending recognition of more than 23,000 post-graduate specialist MBBS CPS doctors in the country and if so, the details thereof;
- (b) the reasons for giving recognition to only 2018 batch of CPS, Mumbai causing complete injustice to other batches;
- (c) the reasons for recognizing only three diplomas of CPS as per National Medical Commission; and
- (d) the time by which such recognition will be given to the rest of the specialities of CPS as per the recommendations of Government-appointed expert Committees in this regard?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR BHARATI PRAVIN PAWAR)

(a) to (d): Ministry, on the recommendation of MCI, de-recognized the 36 courses (new courses) out of 39 courses notified on 17.10.2017 and also recognized the 7 membership/fellowship courses which were recognized upto 2009, by the notification dated 12.02.2018. The Ministry thus recognized CPS qualification of those students who took admission between 17.10.2017 to 12.02.2018.

The Expert Committee recommended recognition of 14 courses of CPS. Subsequently, the National Medical Commission (NMC) was constituted with effect from 25<sup>th</sup> September, 2020. Clause (i) of sub-section (1) of section 25 of the NMC Act, 2019 empowers the Post Graduate Medical Education Board of the NMC to grant recognition to the medical qualifications at the postgraduate and super-specialty levels. After going through the report, NMC did not recognize the 14 CPS courses recommended by the Committee.

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